

**The Supression of Unlawful Acts against Safety of Aviation (Amendment) Bill,
2025(Amendment of Section 2, etc.) -Introduced**

SHRI RAJU BISTA (DARJEELING): Sir, I beg to move for leave to introduce a Bill further to amend the Supression of Unlawful Acts against Safety of Civil Aviation Act, 1982.

माननीय अध्यक्ष : प्रश्न यह है :

कि सिविल विमानन सुरक्षा विधिविरुद्ध कार्य दमन अधिनियम, 1982 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI RAJU BISTA : Sir, I introduce the Bill.